

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ADI Automotives Private Limited Date of Commencement of Liquidation: 31-03-2023; List of Stakeholders as on Date: 15-06-2023; Name of IP: Mr. Sanjay Dewani; Process Number: 1; Last 5 digit of registration number: 10746

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	6575734	2	6575734				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	2207658	5	1268209				Annexure 6
7	Operational creditors (Government Dues)	5	244615817	3	91218112				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	38	150476445	37	128206517				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	6352465	3	6062392				Annexure 9
Total		55	410228119	50	233330964				